

"OFFICE ORDER"

In pursuance of instructions contained in Notification endorsement No. HHC/Admn.6(20) /77-XIX-27541-68 dated 25.10.2016 of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, the following days are hereby, declared as **"Local Holiday"** for the calendar year, 2017, in respect of the Judicial Courts of the Civil and Sessions Division, Solan:

"JUDICIAL COURTS STATIONED AT DISTRICT HEADQUARTER AT SOLAN"

13.04.2017	Thursday	Baisakhi Festival
27.06.2017	Tuesday	Shoolini Fair

"JUDICIAL COURTS STATIONED AT SUB DIVISIONAL HEADQUARTER AT KASAULI"

13.04.2017	Thursday	Chandi Mata Fair
23.10.2017	Monday	Bhaiya Dooj

"JUDICIAL COURTS STATIONED AT SUB DIVISIONAL HEADQUARTER AT NALAGARH"

13.04.2017	Thursday	Baisakhi, Riwalsar Fair
18.10.2017	Wednesday	Bela Mandi Fair

"JUDICIAL COURTS STATIONED AT SUB DIVISIONAL HEADQUARTER AT ARKI"

15.05.2017	Monday	Bania Devi Fair
16.09.2017	Saturday	Sair Fair

"JUDICIAL COURTS STATIONED AT SUB DIVISIONAL HEADQUARTER AT KANDAGHAT"

16.08.2017	Wednesday	Guga Mari Fair
23.10.2017	Monday	Diwali Fair

Sd/-
(S.C.Kainthla)

District and Sessions Judge,
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/F-71/2016:

14892

Dated: 19.12.16

Copy forwarded for information to:-

1. The Registrar General, High Court of Himachal Pradesh with reference to Registry Notification No. HHC/Admn.6(20) /77-XIX-27541-68 dated 25.10.2016.
2. The Registrar(Vigilance), High Court of Hiamachal Pradesh, Shimla-1.
3. All the District and Sessions Judges in Himachal Pradesh.
4. The L.R.-cum- Secretary Law to the Government of Himachal Pradesh.
5. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakrah, Sub Tehsil, Dhami, District Shimla-171011.
6. The Member Secretary, H.P. State Legal Services Authority, SDA Complex, Block No.22, Kasumpti, Shimla-171009.
7. The President, District Consumer Dispute Redressal Fourm, Shimla, Mandi, Kangra at Dharamshala.
8. The Presiding Officer, Labour Court-cum- Industrial Tribunal, Shimla/Kangra at Dharmshala.
9. The Additional District and Sessions Judge-I and II, Solan.
10. The Civil Judge(Senior Division)-cum-CJM, Solan.
11. The Civil Judge(Senior Division)-cum-ACJM, Kasauli and Nalagarh.
12. The Civil Judge(Junior Division)-cum-JMIC, Kasauli, Nalagarh, Solan-I, Arki, Kandaghat, Solan-II, District Solan, Himachal Pradesh.
13. The Deputy Commissioner, Solan.
14. The Superintendent of Police, Solan.
15. The District Attorney, Solan.
16. The President Bar Association, Solan/Nalagarh/Kasauli/Arki/Kandaghat.
17. The Reader of this office.
18. The Daftri of this office with the direction to get noted the same amongst all the employees of this office.
19. The System Officer of this office.
20. Notice Board of this office.
21. Guard File.

Sd/-
District and Sessions Judge,
Solan, District Solan, H.P.